



Office of  
Principal Chief Conservator of Forests  
(Head of Forest Force)

Himachal Pradesh Forest Department Headquarters, Talland, Shimla-171 001



एक कदम स्वच्छता की ओर

COURT MATTER/URGENT

No.Ft.42-359/2019 (FCA)

Dated Shimla-1, the

To

The District Attorney,  
Himachal Bhawan, Legal Cell,  
Mandi House, New Delhi.

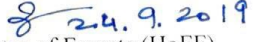
**Subject: O.A.No.606/2019 (IA No.422/2019) in the matter of Jai Anant Dehadrai Vs State of Himachal Pradesh & Ors.**

Sir,

Kindly find enclosed herewith 3 copies of fair draft of compliance report for filing in the Hon'ble National Green Tribunal, New Delhi on behalf of Principal Chief Conservator of Forests (HoFF) Himachal Pradesh.

Yours faithfully,

Encls:as above

  
Principal Chief Conservator of Forests (HoFF),  
Himachal Pradesh

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2019  
(I.A. No 422/2019)

In the matter of:

Jai Anant Dehadrai

Versus

State of Himachal Pradesh & Ors

Applicant (s)

Respondent(s)

**Compliance Report on behalf of Principal Chief Conservator of Forest (HoFF), Himachal Pradesh in compliance of order dated 23.07.2019.**

**MAY IT PLEASE YOUR LORDSHIPS:**

I, Ajay Kumar IFS S/o Late Shri Surinder, aged 59 years presently working as Principal Chief Conservator of Forest (HoFF), Himachal Pradesh do hereby solemnly affirm and declare as under:-

That the Hon'ble NGT vide Order dated 23.07.2019 w.r.t OA No 606/2019 (I.A. No 422/2019) has been pleased to issue the directions which are reproduced as under:-

  
Principal Chief Conservator of Forests  
(Head of Forest Force)  
Himachal Pradesh, Shimla-4

*"Let a factual and action taken report in the matter be furnished by the Principal Chief Conservator of Forests (HoFF), Himachal Pradesh, State Pollution Control Board and a representative of Deputy Commissioner, Kullu within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The nodal agency will be the Principal Chief Conservator of Forests (HoFF), Himachal Pradesh for coordination and compliance."*

That in compliance to the order passed on dated 23.07.2019 by the Hon'ble NGT in OA No. 606/2019 (I.A. No 422/2019) the factual and action taken report in the matter is as under:-

1. A team comprised of Divisional Forest Officer Seraj, Sub Divisional Magistrate, Banjar, Assistant Executive Engineer, Himachal Pradesh State Pollution Control Board, Regional Office, Kullu and Range Forest Officer, Banjar visited the various spots at random on dated 17.08.2019 & 22.08.2019 to check the factual position of the incidence of indiscriminate dumping of solid waste material in Jibhi town. (Report is attached as **Appendix-A**)
2. That it has been found that there is no river named Pushbhadra exist in the Kullu district which traverses through Jibhi Town, whereas as per record (TOPO Sheet) a small nalla/stream called "Jibhi Gad" passes through the

**ATTESTED**  
  
**OATH COMMISSIONER**

Jibhi town which finally join Tirthan river (a tributary of Beas) at Banjar town.

3. That further, the team found that indiscriminate dumping of solid material in Jibhi Gad has been done at one place near Jibhi town (GPS location N 31° 35' 28.12" ; E 77° 21' 02.09"). Range officer Banjar also informed that whole tract of Jibhi Gad has been checked at random by the field staff on dated 28.07.2019 & found that no indiscriminate dumping of solid material /solid waste on the bank of Jibhi Stream except at one place (Jibhi town) as mentioned in this Para.
4. That it has also been found that cognizance of the offence has been taken by the Forest Department and issued damage reports (*illegal muck dumping*) against four defaulters viz *Smt. Lata Devi d/o Sh. Maheshwar, Sh Yash Thakur s/o Sh. Prakesh chand, Sh. Daulat Ram s/o Sh. Devi Singh and Sh. Lagn Chand s/o Sh. Khemi Chand R/o Jibhi* and fine of Rs 24,400 has been realized from the defaulting persons. Further, Range Forest Officer Banjar has issued notices to the defaulting persons thereby directing them to take necessary precautionary measures like construction of check walls etc. on the bank of Jibhi Gad to check/stop the flow of solid waste into the stream. Further the defaulting persons have been directed to plant 100 plants near Jibhi town at their own cost to compensate environmental loss.
5. That the Regional Office, HP State pollution Control Board, Kullu has also issued notices to the defaulting persons for violation of provision of section 25/26 of Water (Prevention & Control of Pollution) Act, 1974.
6. That further it has been noticed that defaulters have constructed three check walls (*in compliance to the notice of forest department/RFO Banjar*) on the bank of Jibhi Gad (*site in question*) as a precautionary measure to check/stop the flow of dumped solid waste into the stream.
7. That further meeting with local people/stakeholder of Jibhi town was held by the team on spot and they have been directed that no Garbage/solid waste/material/other effluents be dumped on forest as well as in the nallas/streams. All concerned departments have also been instructed on the spot by the team to do frequent patrolling to check such incidence in future and take necessary action as deemed fit against defaulters as per law.

It is, therefore, prayed that compliance report may kindly be taken on record.

Place: Shimla.

Dated: 23.9.19

TESTED  
OATH COMMISSIONER

23.9.2019  
Deponent

(Head of Forest Force)  
Himachal Pradesh, Shimla-1

**VERIFICATION**

I, the above named deponent do hereby verify that the contents, of Para 1 to 7 of the affidavit are true and correct to the best of knowledge as derived from record and no part of it false and nothing material has been concealed therefrom.

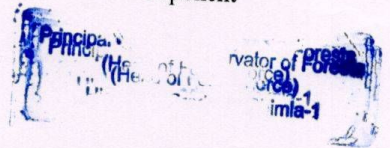
**Identified by**  
*[Signature]*

Verified at Shimla on 23<sup>rd</sup> September of 2019.

**ATTESTED**

**OATH COMMISSIONER**

23.9.2019  
Deponent



Certified that the above/overleaf was declared before me on solemn affirmation on this 23-9 day of Sept at Shimla in the District of Shimla by Sh. Arjun Kumar Sr Asst who was identified by Sh. [Signature] who is personally known to me and the contents of the above affidavit have been read over & explained to the deponent in vernacular who admitted them to be correct and true at the time of making thereof.

All Cuttings and Corrections are duly attested by me.

[Signature] 23-9-19  
Oath Commissioner



Oath Commissioner  
High Court Shimla

**Factual & Action Taken Report**

w.r.t

(O.A. No 606/2019 titled Jai Anant Dehadrai V/S State of H.P. & Ors. pending before the Hon'ble NGT Delhi)

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Kindly refer to CF Kullu's office Endst. No 3470 dated 09.08.19 (referred to DFO Seraj), DC office letter no 794/LFA dated 27.07.2019 (referred to SDM Banjar) and the order passed on dated 23.07.2019 by the Hon,ble NGT in OA No 606/2019 (I.A. No. 422/2019).

In compliance to the direction issued vide above reference the team comprised of DFO Seraj, SDM Banjar, AEE RO Kullu- HPSPCB & RFO Banjar visited the various spots at random on dated 17.08.2019 & 22.08.2019 to check the factual position of the incidence of indiscriminate dumping of solid waste material in Jibhi town.

Finding of the teams are following:

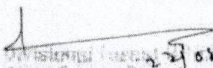
1. It has been found that there is no river named Pushbhadra exist in the Kullu district which traverses through Jibhi Town, whereas as per record (TOPO Sheet) a small nalla/stream called "Jibhi Gad" passes through the Jibhi town which finally join Tirthan river (a tributary of Beas) at Banjar town.
2. Further, team found that indiscriminate dumping of solid material in Jibhi Gad has been done at one place near Jibhi town (GPS location N 31° 35' 28.12" ; E 77° 21' 02.09") (Photograph Attached as Annexure-1). Range officer Banjar also informed that whole tract of Jibhi Gad has been checked at random by the field staff on dated 28.07.2019 & found that, no indiscriminate dumping of solid material /solid waste on the bank of Jibhi Stream except at one place (Jibhi town) as mentioned in this Para.
3. It has also been found that cognizance of the offence has been taken by the Forest Department and issued damage reports (illegal muck dumping) against four defaulters viz Smt. Lata Devi d/o Sh. Maheshwar, Sh Yash Thakur s/o Sh. Prakesh chand, Sh. Daulat Ram s/o Sh. Devi Singh and Sh. Lagn Chand s/o Sh. Khemi Chand R/o Jibhi (Detail attached as Annexure-2) and fine Rs 24,400 has been realized from the defaulting persons. Further, Range Forest Officer Banjar has issued the notices to the defaulting persons thereby directed them to take necessary precautionary measures like construction

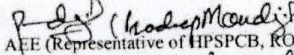
of check walls etc on the bank of Jibhi Gad to check/stop the flow of solid waste into the stream, further the defaulting persons has been directed to plant 100 plants near Jibhi town at their own cost to compensate environment loss. **(Annexure-3)**

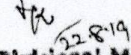
4. The regional office HP state pollution Control Board Kullu has also issued notices to the defaulting persons for violation of provision of section 25/26 of Water (Prevention & Control of Pollution) Act, 1974. **(Annexure-4)**
5. Further it has been noticed that defaulters has constructed the three check walls *(in compliance to the notice of forest department/RFO Banjar)* on the bank of Jibhi Gad *(site in question)* as a precautionary measures to check/stop the flow of dumped solid waste into the stream. **(Annexure-1)**

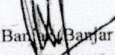
Further meeting with local people/stakeholder of Jibhi town was done by the team on spot and they have been directed that no Garbage/solid waste/material/other effluents need to be dumped on forest as well as in the nallas/streams. Necessary direction has also been issued to all concerned department on the spot to do frequent patrolling to check such incidence in future and take necessary action as deemed fit against defaulter as per law.

Submitted for information & further necessary action please.

  
DFO Seraj (representative of Pr. CCF)

  
AEE (Representative of HPSPCB, RO Kullu)  
AEE: HPSPCB, R.O. Kullu

  
Sub-Divisional Mag.  
SDM Banjar (representative of DC Kullu)  
Banjar, Banjar, Kullu

  
RFO Banjar (Banjar Forest Range)  
Range Forest Officer  
Forest Range Banjar

\*Note:-

CF - Conservator of Forest

DC - Deputy Commissioner

DFO - Divisional Forest Officer

SDM - Sub-Divisional Magistrate

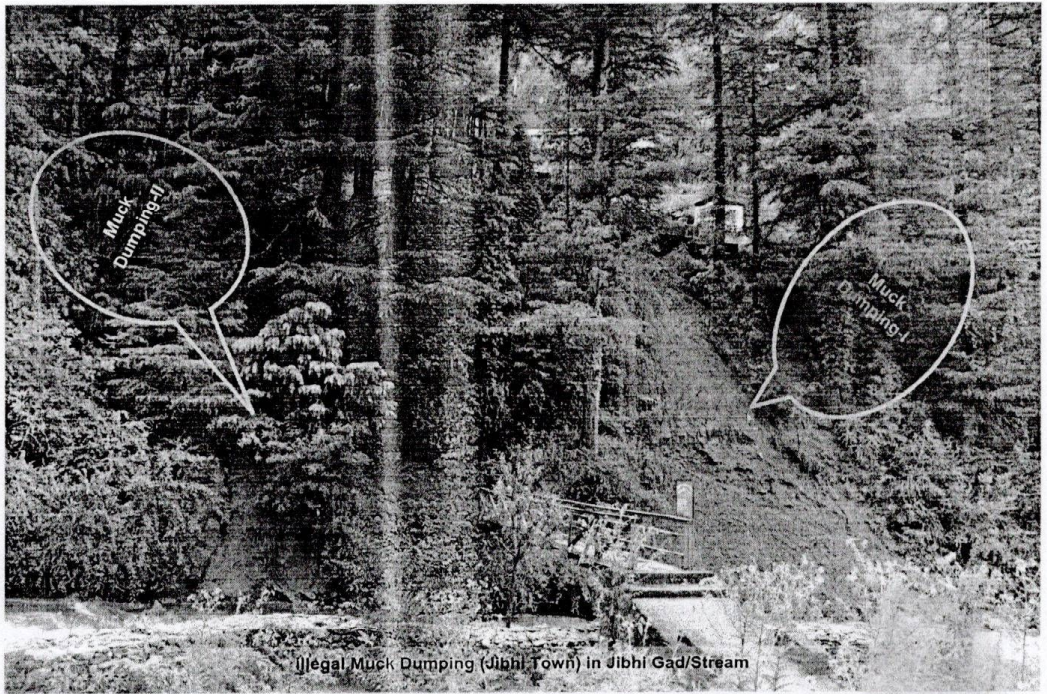
AEE - Assistant Environment Engineer

HPSPCB - Himachal Pradesh State Pollution Control Board

RFO - Range Forest Officer

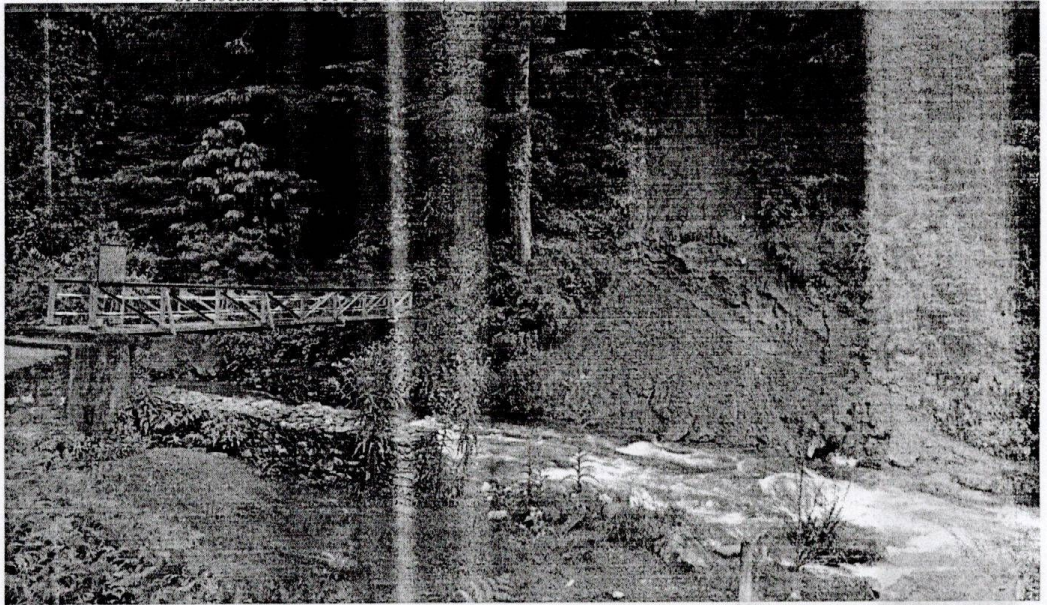
RO - Regional Office

Annexure-I



Illegal Muck Dumping (Jibhi Town) in Jibhi Gad/Stream

GPS location:- N 31° 35' 28.12" : E 77° 21' 02.09" Photograph:- Dated 17.08.2019



R.R.No. 28/B  
 dt 01.08.19 महकमा जंगलात हिमाचल प्रदेश  
 रिपोर्ट नं० 360  
 सरकार बजरिया वना विभाग नाम देवी बल्द महरव  
 जात राजपूत साकिन खिन्नी परगना तांटी  
 जमं उमेश मिही कौन्ता

जनावयासी,  
 धाज मुबरखा 25/7/2019 सन् १९  
 नुबत 2:30 जंगल मिलाउरमा की मस्त की पदं अंत  
 दिनांक 25/7/2019 को दौरान गोरान जंगल  
 और मुफसला जंगल नुसतान पाया।  
 17 लीटर III में उपरीत मुलजिम की  
 मुनजिम नु० मुलजिम से मुहिमी माकर  
 जंगल मिलाउरमा - III में फेकत इर माउर  
 पर पकड़ा जाई लगे भग 6 धन भी पाई गई  
 मुलजिम नु० मुलजिम जंगल में फेकत इर माउर  
 देनी को उतावला देनी उतावला देनी उतावला देनी  
 मोका पर गिरफ्तार हुआ। मुबरखा 25/7/2019 सन् १९

B.O. Jibhi  
 To compound or challan  
 in Court of law.  
 R.F.O.  
 Bahiar

हस्ताक्षर रिपोर्ट कुनिन्दा।

R.R.No. 29/B  
 dt. 01.08.19 महकमा जंगलात हिमाचल प्रदेश  
 रिपोर्ट नं० 360  
 सरकार बजरिया वना विभाग नाम देवी बल्द महरव  
 जात राजपूत साकिन खिन्नी परगना तांटी  
 जमं उमेश मिही कौन्ता

जनावयासी,  
 धाज मुबरखा 25/7/2019 सन् १९  
 नुबत 2:30 जंगल मिलाउरमा की मस्त की पदं अंत  
 दिनांक 25/7/2019 को दौरान गोरान जंगल  
 और मुफसला जंगल नुसतान पाया।  
 III में उपरीत मुलजिम की अपनी मुलजिम  
 मुनजिम नु० मुलजिम से मुहिमी माकर  
 जंगल मिलाउरमा - III में फेकत इर माउर  
 पर पकड़ा जाई लगे भग 6 धन भी पाई गई  
 मुलजिम नु० मुलजिम जंगल में फेकत इर माउर  
 देनी को उतावला देनी उतावला देनी उतावला देनी  
 मोका पर गिरफ्तार हुआ। मुबरखा 25/7/2019 सन् १९

B.O. Jibhi  
 To compound or challan  
 in Court of law  
 R.F.O.  
 Bahiar

हस्ताक्षर रिपोर्ट कुनिन्दा।

R.R.No. 30/B  
 dt 01.08.19 महकमा जंगलात हिमाचल प्रदेश  
 रिपोर्ट नं० 360  
 सरकार बजरिया वना विभाग नाम देवी बल्द महरव  
 जात राजपूत साकिन खिन्नी परगना तांटी  
 जमं उमेश मिही कौन्ता

जनावयासी,  
 धाज मुबरखा 27/7/2019 सन् १९  
 नुबत 11.00 An. जंगल मिलाउरमा की मस्त की पदं अंत  
 दिनांक 27/7/2019 को दौरान गोरान जंगल  
 और मुफसला जंगल नुसतान पाया।  
 III में उपरीत मुलजिम की अपनी मुलजिम  
 मुनजिम नु० मुलजिम से मुहिमी माकर  
 जंगल मिलाउरमा - III में फेकत इर माउर  
 पर पकड़ा जाई लगे भग 6 धन भी पाई गई  
 मुलजिम नु० मुलजिम जंगल में फेकत इर माउर  
 देनी को उतावला देनी उतावला देनी उतावला देनी  
 मोका पर गिरफ्तार हुआ। मुबरखा 27/7/2019 सन् १९

B.O. Jibhi  
 To compound or  
 challan in court  
 of law  
 R.F.O.  
 Bahiar

हस्ताक्षर रिपोर्ट कुनिन्दा।

R.R.No. 31/B  
 dt 01.08.19 महकमा जंगलात हिमाचल प्रदेश  
 रिपोर्ट नं० 360  
 सरकार बजरिया वना विभाग नाम देवी बल्द महरव  
 जात राजपूत साकिन खिन्नी परगना तांटी  
 जमं उमेश मिही कौन्ता

जनावयासी,  
 धाज मुबरखा 27/7/2019 सन् १९  
 नुबत 11.00 An. जंगल मिलाउरमा की मस्त की पदं अंत  
 दिनांक 27/7/2019 को दौरान गोरान जंगल  
 और मुफसला जंगल नुसतान पाया।  
 III में उपरीत मुलजिम की अपनी मुलजिम  
 मुनजिम नु० मुलजिम से मुहिमी माकर  
 जंगल मिलाउरमा - III में फेकत इर माउर  
 पर पकड़ा जाई लगे भग 6 धन भी पाई गई  
 मुलजिम नु० मुलजिम जंगल में फेकत इर माउर  
 देनी को उतावला देनी उतावला देनी उतावला देनी  
 मोका पर गिरफ्तार हुआ। मुबरखा 27/7/2019 सन् १९

B.O. Jibhi  
 To compound or challan  
 in Court of law  
 R.F.O.  
 Bahiar

हस्ताक्षर रिपोर्ट कुनिन्दा।

इकबाल नामा मुलजिम

मै/हम लता देवी w/o अहेगावर  
जुमं मुदरजा रिपोर्ट नं० 62/360 से इकबाल करता है/करते हैं। मुझे/हमें  
को जंगल खिलास 92 III जाए मौसूमा करते हुए/करते  
दुष्टों को हदमा वीर गड ने गिरफ्तार किया है कि  
मै/हम 92 4 धाँफिसर जंगलात के पास बधदाय  
मुद्रावजा बजाए मुकदमा फौजदारी के फंसला जुमं जेर दफा  
इंडियन ऐक्ट नं० 1927 करवाने के लिए रजामन्व  
है/हैं मुबरखा

Lata Devi  
हस्ताक्षर मुलजिम

गवाह

गवाह

प्रमानतनामा सुपुदंगी माल गिरफ्तार शुदा महकमा जंगलात  
प्राज मुबरखा को गाईं ने हस्व जैल माल  
मुतल्लका जुमं मेरे सुपुदं किया जो बवक्त तल्बी पेश किया जायेगा।  
मुजलिम मेरे खबक हाजिर था/मुलजिम हाजिर नहीं था।  
तफसील माख

हस्ताक्षर सुपुदंदार

गवाह

गवाह

इकबाल नामा मुलजिम

मै/हम पेशा बागुर पु अमादा  
जुमं मुदरजा रिपोर्ट नं० 23/360 से इकबाल करता है/करते हैं। मुझे/हमें  
को जंगल खिलास 92 III जाए मौसूमा करते हुए/करते  
दुष्टों को हदमा वीर गड ने गिरफ्तार किया है कि  
मै/हम खिलास 92 III धाँफिसर जंगलात के पास बधदाय  
मुद्रावजा बजाए मुकदमा फौजदारी के फंसला जुमं जेर दफा  
इंडियन ऐक्ट नं० 1927 करवाने के लिए रजामन्व  
है/हैं मुबरखा

Yash  
हस्ताक्षर मुलजिम

गवाह

गवाह

प्रमानतनामा सुपुदंगी माल गिरफ्तार शुदा महकमा जंगलात  
प्राज मुबरखा को गाईं ने हस्व जैल माल  
मुतल्लका जुमं मेरे सुपुदं किया जो बवक्त तल्बी पेश किया जायेगा।  
मुजलिम मेरे खबक हाजिर था/मुलजिम हाजिर नहीं था।  
तफसील माख

हस्ताक्षर सुपुदंदार

गवाह

गवाह

इकबाल नामा मुलजिम

मै/हम दादर शार पु देवी सिंह  
जुमं मुदरजा रिपोर्ट नं० 64/360 से इकबाल करता है/करते हैं। मुझे/हमें  
को जंगल खिलास 92 III जाए मौसूमा करते हुए/करते  
दुष्टों को हदमा वीर गड ने गिरफ्तार किया है कि  
मै/हम खिलास 92 III धाँफिसर जंगलात के पास बधदाय  
मुद्रावजा बजाए मुकदमा फौजदारी के फंसला जुमं जेर दफा  
इंडियन ऐक्ट नं० 1927 करवाने के लिए रजामन्व  
है/हैं मुबरखा

ASD  
हस्ताक्षर मुलजिम

गवाह

गवाह

प्रमानतनामा सुपुदंगी माल गिरफ्तार शुदा महकमा जंगलात  
प्राज मुबरखा को गाईं ने हस्व जैल माल  
मुतल्लका जुमं मेरे सुपुदं किया जो बवक्त तल्बी पेश किया जायेगा।  
मुजलिम मेरे खबक हाजिर था/मुलजिम हाजिर नहीं था।  
तफसील माख

हस्ताक्षर सुपुदंदार

गवाह

गवाह

इकबाल नामा मुलजिम

मै/हम दादर शार पु देवी सिंह  
जुमं मुदरजा रिपोर्ट नं० 64/360 से इकबाल करता है/करते हैं। मुझे/हमें  
को जंगल खिलास 92 III जाए मौसूमा करते हुए/करते  
दुष्टों को हदमा वीर गड ने गिरफ्तार किया है कि  
मै/हम खिलास 92 III धाँफिसर जंगलात के पास बधदाय  
मुद्रावजा बजाए मुकदमा फौजदारी के फंसला जुमं जेर दफा  
इंडियन ऐक्ट नं० 1927 करवाने के लिए रजामन्व  
है/हैं मुबरखा

ASD  
हस्ताक्षर मुलजिम

गवाह

गवाह

प्रमानतनामा सुपुदंगी माल गिरफ्तार शुदा महकमा जंगलात  
प्राज मुबरखा को गाईं ने हस्व जैल माल  
मुतल्लका जुमं मेरे सुपुदं किया जो बवक्त तल्बी पेश किया जायेगा।  
मुजलिम मेरे खबक हाजिर था/मुलजिम हाजिर नहीं था।  
तफसील माख

हस्ताक्षर सुपुदंदार

गवाह

गवाह

क्रमांक 19/8  
 वन विभाग हि० प्र०  
 दिनांक 19/8/2019

प्रेषक :- वन परिक्षेत्र अधिकारी बंजार । प्रेषित :- वन मण्डल अधिकारी सिराज (बंजार) ।  
 विषय :- जिभी खड्ड में अवैध रूप से मल्टा फेंकने बारे ।  
 जापन :-

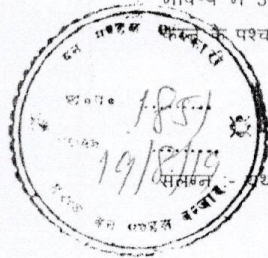
उपरोक्त विषय के संदर्भ में दिनांक 28-07-2019 को वन खण्ड अधिकारी जिभी की अध्यक्षता में गठित टीम ने बंजार से घियाघी, सजवाड, शोड़ा तक जिभी खड्ड का निरीक्षण किया, वहाँ पर जिभी को छोड़ कर अन्य किसी भी स्थान पर अवैध मल्टा, Solid waste, व कूड़ा नदी के किनारे फेंका नहीं पाया गया ।

2. वन खण्ड अधिकारी जिभी की रिपोर्ट के अनुसार (रिपोर्ट संलग्न) जिस स्थान पर जिभी में मल्टा फेंका गया है उस की वन रक्षक त्रिलोकपुर वन टुकड़ी ने छानवीन करने के पश्चात मुल्जिम लता देवी पत्नी श्री महेश्वर निवासी जिभी DR No. 62/360, यश ठाकुर पुत्र श्री प्रकाश चंद निवासी जिभी DR No. 63/360, दौलत राम पुत्र श्री देवी सिंह DR No. 64/360, लगन चंद पुत्र श्री खिमी चंद DR No. 65/360, के खिलाफ DR काटी है और उपरोक्त मुल्जिमों द्वारा 24400 रु० मुआवज़ा जमा किया गया है । इस संदर्भ में उपरोक्त मुल्जिमों को नोटिस के माध्यम से नदी के किनारे जहां पर मल्टा फेंका गया है वहाँ पर 15 दिन के अंदर check wall लगाने को और पर्यावरण को हुए नुकसान की भरपाई करने के लिए 100 पौधे 15 दिन के अंदर लगाने के आदेश दिये हैं । जैसे ही मुल्जिमों द्वारा 15 दिनों के अंदर Check walls और पौधे लगाए जाएंगे उनके फोटो gps location सहित इस कार्यालय को प्रेषित किए जायेंगे ।

3. Topographical Sheet record के अनुसार यह खड्ड पुष्प भद्रा नहीं है इसका नाम जिभी नाला है ।

4. क्षेत्रीय कर्मचारी व अधिकारी समय समय पर जिभी खड्ड का निरीक्षण कर रहे हैं और यदि भविष्य में अवैध मल्टा, Solid waste, व कूड़ा फेंकने का कोई भी मामला आएगा तो आवश्यक कार्यवाही के पश्चात इसकी सूचना इस कार्यालय को प्रेषित की जाएगी ।

अतः रिपोर्ट सूचना एवं आगामी आवश्यक कार्यवाही हेतु आपकी सेवा में प्रस्तुत है ।



संयोजक

RK  
 19/8/19

Range Forest Officer  
 Forest Range Banjar  
 वन परिक्षेत्र अधिकारी  
 वन परिक्षेत्र बंजार ।



Appendure - IV

**H.P. STATE POLLUTION CONTROL BOARD**  
Regional Office: HIMUDA, Shopping Complex Hall No-5, Beasa  
Moar- Kullu Distt-Kullu, Pin-175101 (Phone: 01902-223149)  
Website: <http://hppcb.nic.in> e-mail: [pcbokullu@gmail.com](mailto:pcbokullu@gmail.com)

No.PCB/RO-KLU/Misc File /2019-1232-35

Date: 23-7-2019

To

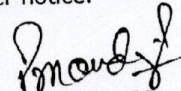
- ✓ 1. Smt. Leela Devi D/o Sh. Maheshwar Singh, V.P.O. Dagsari, Teh. Anni, Distt. Kullu HP.
2. Sh. Yash tahkur, S/o Sh. Prakash Chand, Vill. Jawachh, P.O. Bachhot, Teh. Banjar, Distt Kullu HP.
3. Sh. Daulat Ram, S/o Sh. Devi Singh, Vill Bhalon, P.O. Bahu, Teh. Banjar, Distt Kullu HP.
4. Sh. Lagan Chand S/O Sh. Khimi Ram, Vill. Bini, P.O. Chhechi, Teh. Banjar, Distt Kullu HP.

Sub: **Regarding- Dumping of muck into Jibhi Nala and impact on water quality .**

Whereas it has come to the notice to this office that the muck has been dumped by the construction activity from your area to the nearby flowing Nallah. Which may have impact on the water quality of the said Stream and aquatic life as well.

Whereas you are violating the provision of section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 attracting the penal provisions of the above Acts which may include imprisonment for six years and fine besides disconnection of power supply.

You are directed to show cause that why action as proposed above should not be taken against you as mentioned above under the provisions of the environment law for non compliance of the provision of the Acts. However, before proceeding against you finally in the matter, you are hereby directed to report compliance to this office **as further stop the dumping of muck in to the Nallah and remedial action taken in this regard**, failing which action will be initiated without further notice.

  
(Er. Pradeep Moudgil)  
AEE, HPSPCB RO Kullu



**H.P. STATE POLLUTION CONTROL BOARD**  
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Website: <http://hpspcb.nic.in> e-mail: [pcbokullu@gmail.com](mailto:pcbokullu@gmail.com)

No.PCB/RO-KLU/Misc File /2019-1239-35

Date: 27-7-2019

To

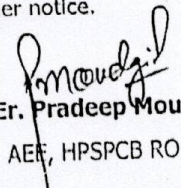
1. Smt. Leela Devi D/o Sh. Maheshwar Singh, V.P.O. Dagsari,  
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- ✓ 2. Sh. Yash takur, S/o Sh. Prakash Chand, Vill. Jawachh,  
P.O. Bachhot, Teh. Banjar, Distt Kullu HP.
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Teh. Banjar, Distt Kullu HP.
4. Sh. Lagan Chand S/O Sh. Khimi Ram, Vill. Bini, P.O. Chhechl,  
Teh. Banjar, Distt Kullu HP.

**Sub: Regarding- Dumping of muck Into Jibhi Nala and Impact on water quality .**

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No.PCB/RO-KLU/Misc File /2019- 19 32- 35

Date: 23-7-2019

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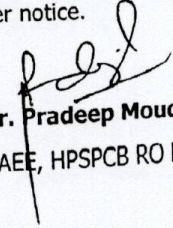
1. Smt. Leela Devi D/o Sh. Maheshwar Singh, V.P.O. Dagsari,  
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(Er. Pradeep Moudgil)  
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No.PCB/RO-KLU/Misc File /2019-1232-35

Date: 23-7-2019

To

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Teh. Anni, Distt. Kullu HP.
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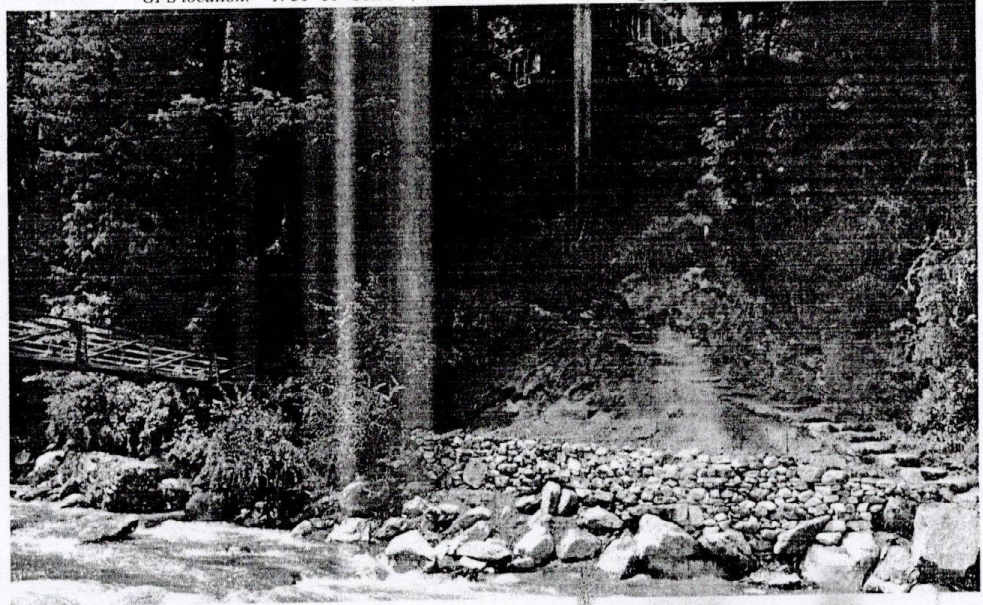
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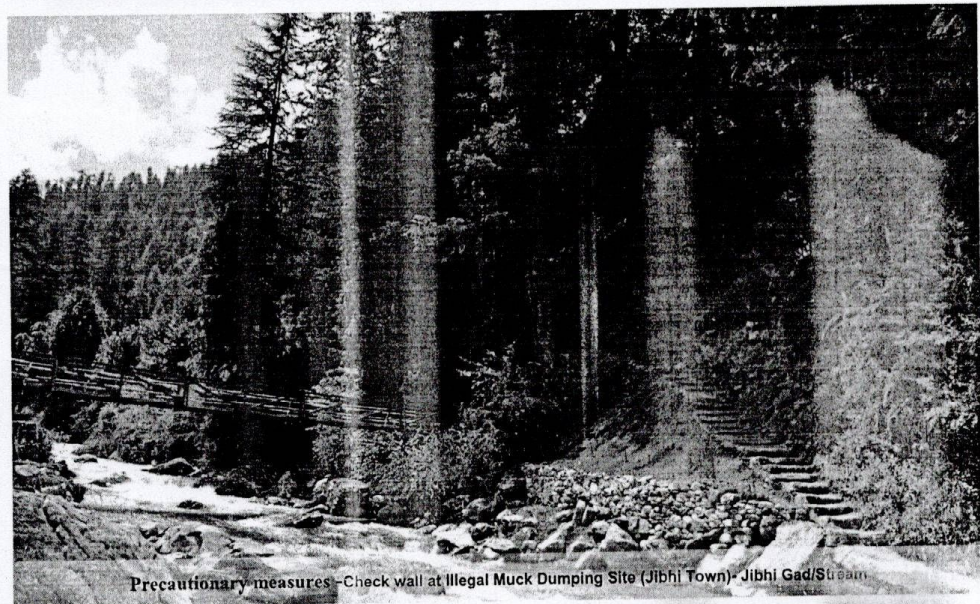
**(Er. Pradeep Moudgil)**  
AEE, HPSPCB RO Kullu

Annexure-V



GPS location:- N 31° 35' 28.12" ; E 77° 21' 02.09" Photograph:- Dated 22.08.2019





GPS location:- N 31° 35' 28.12'' ; E 77° 21' 02.09'' Photograph:- Dated 22.08.2019